

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

M.A 415 of 1997

(UNLISTED)

(In connection with O.A. 1351/96)

Date of Order: 30.9.97.

Present: Hon'ble Mr. Justice A.K. Chatterjee, Vice-Chairman.

Hon'ble Mr. M.S. Mukherjee, Administrative Member.

AMRIT KR. BHATTACHARJEE

-VS-

UNION OF INDIA & ORS.

For the petitioner: Mr. Samir Ghosh, counsel.

For the respondents: Ms. U. Sanyal, counsel.

Heard on: 30.9.97.

O R D E R

A.K. Chatterjee, V.C.

This Misc. Application, arising out of O.A. no. 1351 of 1996, has been filed as an unlisted motion to-day wherein the petitioner prays for an injunction restraining the respondents from giving any further promotion to the posts of Superintendent of Customs (Preventive)/Appraiser with certain other prayers.

We have heard the 1st. counsel for both the parties and have perused ~~xxxxxx~~ the Application and the annexures produced before us. In the circumstances, we dispose of the M.A. with the order that any promotion to the post of Superintendent of Customs (Preventive)/Appraiser to anybody junior to the petitioner, shall abide by the result of the case provided, such promotee is added as party-respondent in this case. No order as to costs.

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Certified copy of this Order be given to the
parties to the counsel for the petitioner within 48 hours.

(M. S. Mukherjee)
Member(A)

(A. K. Chatterjee)
Vice-Chairman.